

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

**ITEM No. 118
IB-122/(ND)/2021**

IN THE MATTER OF:

Lalit Grover
Vs.

....**Applicant**

M/s CVC Poticals (OPC) Pvt. Ltd.

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 22.03.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant
For the Applicant
(in IA 3388)

: Ms. Radha Bansod, Adv.
: Mr. Abhishek Anand Adv.
Ms. Maya Gupta, Adv.
Mr. Kunal Godhwani, Adv.

For the Respondent

:

ORDER

Learned Counsel for the applicant seeks and is granted time to serve the notice on the changed email ID for the Corporate Debtor as per recent information. Let appropriate steps be taken and service affidavit be filed.

List on 08.04.2021.

Sd/-
**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-
**DR. DEEPTI MUKESH
MEMBER (J)**